

ACT No. XVII OF 1910.

[PASSED BY THE GOVERNOR GENERAL OF INDIA IN COUNCIL]

(Received the assent of the Governor General on the 6th August 1910.)

An Act to provide for the continuance of the
Prevention of Seditious Meetings Act, 1907.

WHEREAS it is expedient to provide for the continuance of the Prevention of Seditious Meetings Act, 1907; It is hereby enacted as follows:— VI of 1907.

Short title.

1. This Act may be called the Continuing Act, 1910.

Continuance
of Act VI of
1907.

2. The Prevention of Seditious Meetings Act, VI of 1907, shall be continued until the thirty-first day of March 1911, and shall then expire, unless further continued.